

ITEM NO.105

REGISTRAR COURT

SECTION XIV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Transfer Petition(s)(Civil) No(s). 249/2025

NEETU OAD

Petitioner(s)

VERSUS

SANJEEV KUMAR

Respondent(s)

IA No. 40449/2025 - CONDONATION OF DELAY IN FILING THE SPARE COPIES

Date : 03-03-2025 This matter was called on for hearing today.

For Petitioner(s) :

Mr. Amit , AOR  
Mr. Mohit Kumar Gupta, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

Ld. Counsel for the petitioner has filed spare copy  
alongwith an Application seeking condonation of delay in  
filing spare copy. Application is hereby allowed.  
Consequently, the delay is condoned. Let notice be issued  
to the sole respondent immediately.

List again on 24.04.2025.

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SUJATA SINGH  
Registrar